

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-299(ND)2019

COARM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.07.2019**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present: Mr. Arjun Agarwal, Advocate for the Petitioner
Ms. Kanishk Khetan and Mr. Nipun Gautam, Advocates for the
COC**

ORDER

CA 879/2019 has been filed by the COC praying for appointment of the RP. It is submitted that in the meeting of the COC held on 5th July, 2019, it has been decided that the IRP, Ms. Anjali Sharma be replaced by the RP. Ms. Deepika Bhugra Prasad as the RP. The said proposal is at Item No. 3 on the Agenda and has been duly approved by its members by 87.4% in terms of the voting power. Form AA of the proposed RP along with the certificate is on record. In view of the decision taken by the COC, there is no legal impediment in allowing the appointment of the proposed RP. Accordingly, Ms. Anjali Sharma is being relieved as the RP in this case and Ms. Deepika Bhugra Prasad is being confirmed as the RP and is directed to take all steps expeditiously.

Ms. Anjali Sharma shall handover all the relevant documents to the new incumbent.

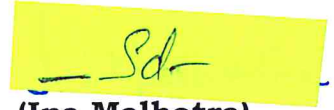
CA 879/2019 stand disposed off.

3 interim reports have also been filed by the IRP. CA 872/2019, 873/2019 & 874/2019. They are taken on record.

No further directions are called for.



(V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)